NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/334/ (IB)/2017

NAME OF THE PETITIONER(S)

: INTEGRATED FINANCE COMPANY LTD

NAME OF THE RESPONDENT(S)

: PARVENU VANIGAM PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

W. DEUAR 15. V. P. RAMAN M.S. SESHADRI

ORDER

Counsels representing both the parties are present. Counsel for petitioner stated that they are intending to file a memo to the Adjudicating Authority to treat the petitioner as Financial Creditor. He prayed for time to make further submissions. Time is enlarged at request. Put up on 12.02.2018.

(S VIJAYARAGHAVAN)

-51/-

Member(Technical)

-sel -(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc